

Sanctioned strength of staff in Delhi Police.

3988. DR. MURLI MANOHAR JOSHI :

SHRI TRILOKI NATH CHATURVEDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the sanctioned strength of staff, designation-wise in Delhi Police as on 31st March, 1993 and whether there is any shortfall in this strength;

(b) the names of police stations in Delhi which do not have the sanctioned strength together with the names of posts and the strength required to be filled in;

(c) the details of the shortage of staff in the specialised (wings like the Traffic police, the C.I.D. and others); and

(d) what steps have been taken to provide full strength?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) The sanctioned strength, present strength, and short-fall of staff category-

wise in Delhi Police as on 31-3-93 is as under :—

	Sanctioned strength	Present strength	Short-fall
C.P.	1	1	—
Addl. C.P.	10	10	—
D.Cs.P.	53	52	1
ACs.P.	187	164	23
Inspectors	681	654	27
Sub-Insprs.	3974	3176	798
ASIs.	4278	4086	192
Head Const.	11318	10626	692
Consts.	30427	28685	1742

(b) A Statement I is attached. (See below). *

(c) A Statement II is attached. (See below).

(d) All efforts are afoot to fill up the vacancies which is a continuous on-going process.

Statement I

SHORTAGE

	Sub-Inspector	Asst. Sub-Inspector	Head Constable	Constable
<i>East Distt.</i>				
1. P.S. Gandhi Nagar	2	—	8	26
2. P.S. Geeta Colony	6	—	15	43
3. P.S. Shakar Pur	2	—	3	15
4. P.S. Vivek Vihar	3	—	1	19
5. P.S. Anand Vihar	—	—	10	17
6. P.S. Krishna Nagar	1	—	1	8
7. P.S. Preet Vihar	3	—	7	22
8. P.S. Kalyan Puri	—	—	2	—
<i>South-West Distt.</i>				
1. P.S. Vasant Vihar	4	—	8	16
2. P.S. Vasant Kunj	—	1	20	23
3. P.S. R. K. Puram	3	1	—	4
4. P.S. Vinay Nagar	1	—	1	11
5. P.S. Delhi Cantt.	6	—	11	24
6. P.S. Maya Puri	1	—	—	28
7. P.S. Naraina	6	—	6	4

8. P.S. Inder Puri	5	—	12	39
9. P.S. Najaigarh	6	—	5	16
10. P.S. Dabri	3	—	7	49
11. P.S. Jaffarpur Kalan	6	—	24	41

New Delhi Distt.

1. P.S. Parliament Street	—	—	8	33
2. P.S. Mandir Marg	—	—	1	5
3. P.S. Connaught Place	—	—	3	32
4. P.S. Tilak Marg	—	—	3	25
5. P.S. Chanakya Puri	—	—	1	26
6. P.S. Tuglak Road	3	—	2	55

South Distt.

1. P.S. Hauz Khas	10	—	26	76
2. P.S. Malviya Nagar	4	—	10	32
3. P.S. Mehrauli	5	—	12	38
4. P.S. Greater Kailash	11	—	20	35
5. P.S. Ambedkar Nagar	3	—	4	3
6. P.S. Chitranjan Park	5	—	28	81
7. P.S. Kalkaji	7	1	8	27
8. P.S. Okhla Industrial Area	3	—	13	21
9. P.S. Badar Pur	5	—	19	31
10. P.S. Kotla Mubarak Pur	1	—	3	9
11. P.S. Lodhi Colony	—	1	—	—
12. P.S. Lajpat Nagar	—	1	—	—
13. P.S. Siri Niwas Puri	—	3	—	—
14. P.S. Hazrat Nizamuddin	—	2	—	6

North Distt.

1. P.S. Kotwali	4	—	—	—
2. P.S. Lahori Gate	2	—	—	—
3. P.S. Town Hall	1	—	2	—
4. P.S. Sadar Bazar	1	—	—	4
5. P.S. Kashmere Gate	—	1	—	—
6. P.S. Subzi Mandi	3	—	—	15
7. P.S. Pratap Nagar	—	—	10	30
8. P.S. Sarai Rohilla	3	—	—	—
9. P.S. Civil Lines	2	—	16	27
10. P.S. Maurice Nagar	3	—	14	23
11. P.S. Timar Pur	—	—	10	17
12. P.S. Roop Nagar	—	—	8	19

Central Distt.

1. P.S. Darya Ganj	4	—	22	44
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2. P.S. Chandni Mahal	3	2	—	1
3. P.S. Jama Masjid	5	—	1	23
4. P.S. Kamla Market	2	—	—	—
5. P.S. Hauz Kazi	1	—	—	—
6. P.S. I. P. Estate	3	—	17	28
7. P.S. Pahar Ganj	6	3	9	26
8. P.S. Nabi Karim	5	—	3	8
9. P.S. D. B. G. Road	3	—	—	—
10. P.S. Karol Bagh	7	—	13	58
11. P.S. Prashad Nagar	3	—	22	28
12. P.S. Rajinder Nagar	3	1	10	23

Statement II

SHORTAGE

Name of specialised wings	Assistant Commissioner of Police	Inspector	Sub-Inspector	Asst. Sub-Inspector	Head Constable	Constable
1. Special Branch (C.I.D.)	2	—	36	48	—	—
2. Traffic	—	—	16	—	—	—
3. Security	—	1	57	13	5	6
4. Others	21	26	510	114	228	542
TOTAL :	23	27	619	175	233	548

Report Published by NCRB

3989. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report on "Crime in India" published by the National Crime Records Bureau (NCRB) as reported in the Hindustan Times of July 9, 1993;

(b) if so, what are the details of facts published in the NCRB Report;

(c) what are its main recommendations; and

(d) what action Government propose to take on each of them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) The NCRB's annual publication 'Crime in India' provides only statistical information

under major crime heads of the IPC and Local State Laws.

(c) No recommendations are contained in this publication.

(d) Does not arise.

Dual Citizenship of NRI's

3990. SHRIMATI RENUKA CHOWDHURY:
SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received many representations from various NRI Association all over the World regarding the grant of dual citizenship to the persons of Indian origin; and

(b) if so, what is the present status of all those requests and by what time the decision is likely to be taken?